COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal. No. 53 of 2016 &
IA No. 138 of 2016

Dated : 07th September, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

TANGEDCO & Ors. **...Appellant(s)**
Vs.
M/s Century Flour Mills Ltd. & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

O R D E R

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for Respondent No.1 may file written submissions on or before 14.09.2016 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/jps